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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the National Instructional Media Institute, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5771/15/11)

- (2) A copy of the Notification No. S.O. 1808(E) (Hindi and English versions) published in Gazette of India dated 5<sup>th</sup> August, 2011, making certain amendments in the First Schedule to the Industrial Disputes Act, 1947 under sub-section (1) of Section 40 of the said Act.

(Placed in Library, See No. LT 5772/15/11)

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): I beg to lay on the Table of the House:-

- (1) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2010-2011, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2010-2011.

(Placed in Library, See No. LT 5773/15/11)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri G.K. Vasan, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2010-2011, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2010-2011.

(Placed in Library, See No. LT 5774/15/11)

- (2) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5775/15/11)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5776/15/11)

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2010-2011, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5777/15/11)

(5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2010-2011, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5778/15/11)

(6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2010-2011, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5779/15/11)

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5780/15/11)

(8) (i) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2010-2011, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2010-2011.

(Placed in Library, See No. LT 5781/15/11)

(9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2010-2011.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5782/15/11)

(10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Gandhidham, for the year 2010-2011.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Gandhidham, for the year 2010-2011.

(Placed in Library, See No. LT 5783/15/11)

- (11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2010-2011.

(Placed in Library, See No. LT 5784/15/11)

- (12) (i) A copy of the Annual Accounts (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2010-2011, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Chennai Port Trust, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5785/15/11)

- (13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2010-2011.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2010-2011.

(Placed in Library, See No. LT 5786/15/11)

- (14) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5787/15/11)

- (15) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Erstwhile-Bombay Dock Labour Board, Bombay, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Erstwhile-Bombay Dock Labour Board, Bombay, for the year 2010-2011.

(Placed in Library, See No. LT 5788/15/11)

- (16) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2010-2011.

(Placed in Library, See No. LT 5789/15/11)

- (17) (i) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2010-2011, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5790/15/11)

- (18) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2010-2011, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5791/15/11)

- (19) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Mormugao, for the year 2010-2011.

(Placed in Library, See No. LT 5792/15/11)

- (20) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (i) G.S.R. 769(E) published in Gazette of India dated the 19<sup>th</sup> October, 2011 approving the Kolkata Port Trust Employees' (Classification, Control and Appeal) 5<sup>th</sup> Amendment Regulations, 2011.
- (ii) G.S.R. 834(E) published in Gazette of India dated the 25<sup>th</sup> November, 2011 approving the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2011.
- (iii) G.S.R. 825(E) published in Gazette of India dated the 19<sup>th</sup> November, 2011 approving the Chennai Port Trust Employees' (Grant of Advances for Festival and Natural Calamities) (Amendment) Regulations, 2011.
- (iv) G.S.R. 833(E) published in Gazette of India dated the 25<sup>th</sup> November, 2011 approving the Class-I Officers of Visakhapatnam Port (Acceptance of employment after retirement) Amendment Regulations, 2011.

(Placed in Library, See No. LT 5793/15/11)

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): I beg to lay on the Table of the House a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2010-2011.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5794/15/11)

- (2) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5795/15/11)

(3) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5796/15/11)

(4) (i) Review by the Government of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2010-2011.

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5797/15/11)

(5) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5798/15/11)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): I beg to lay on the Table of the House:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Tiger Conservation Authority, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5799/15/11)

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): On behalf of my colleague Shri Jyotiraditya M. Scindia, I beg to lay on the Table of the House:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5800/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute,

Saharanpur, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2010-2011.

(Placed in Library, See No. LT 5801/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kattayam, for the year 2010-2011.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kattayam, for the year 2010-2011, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kattayam, for the year 2010-2011.

(Placed in Library, See No. LT 5802/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2010-2011.

(Placed in Library, See No. LT 5803/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the India Trade Promotion Organisation, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5804/15/11)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2010-2011.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2010-2011, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5805/15/11)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Ambur Economic Development Organisation, Chennai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ambur Economic Development Organisation, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5806/15/11)

- (8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the South Asia Rubber & Polymers Park, Kolkata, for the year 2010-

2011.

- (ii) Annual Report of the South Asia Rubber & Polymers Park, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5807/15/11)

- (b) (i) Review by the Government of the working of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2010-2011.

- (ii) Annual Report of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5808/15/11)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Surat International Exhibition and Convention Centre, Surat, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Surat International Exhibition and Convention Centre, Surat, for the year 2010-2011.

(Placed in Library, See No. LT 5809/15/11)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Baddi Infrastructure, Solan, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Baddi Infrastructure, Solan, for the year 2010-2011.

(Placed in Library, See No. LT 5810/15/11)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Tiruchirappalli Engineering and Technology Cluster, Tiruchirappalli, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tiruchirappalli Engineering and Technology Cluster, Tiruchirappalli, for the year 2010-2011.

(Placed in Library, See No. LT 5811/15/11)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Environmental Management Company of Tanners, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5812/15/11)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Placement Linked Skill Development Project, Manesar, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Placement Linked Skill Development Project, Manesar, for the year 2010-2011.

(Placed in Library, See No. LT 5813/15/11)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Quality Council of India, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5814/15/11)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kochi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Cashew Export Promotion Council of India, Kochi, for the year 2010-2011.

(Placed in Library, See No. LT 5815/15/11)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Tobacco Board, Guntur, for the year 2010-2011.

(Placed in Library, See No. LT 5816/15/11)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board of India, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5817/15/11)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of Indian Institute of Packaging, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5818/15/11)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Trade Information, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Centre for Trade Information, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5819/15/11)



(20) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Indian Institute of Foreign Trade, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5820/15/11)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Support to Artisan (Leather Art) Program(Harshal Gramin Vikas Bahu, Sanstha, Chandrapur) for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Support to Artisan (Leather Art) Program(Harshal Gramin Vikas Bahu, Sanstha, Chandrapur) for the year 2010-2011.

(Placed in Library, See No. LT 5821/15/11)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the Asian Centre for Entrepreneurial Initiatives (Karnataka) for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asian Centre for Entrepreneurial Initiatives (Karnataka) for the year 2010-2011.

(Placed in Library, See No. LT 5822/15/11)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Gramin Jan Kalyan Parishad, Muzaffarpur, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gramin Jan Kalyan Parishad, Muzaffarpur, for the year 2010-2011.

(Placed in Library, See No. LT 5823/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table of the House:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2010-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2010-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5824/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5825/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5826/15/11)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2010-2011.

(Placed in Library, See No. LT 5827/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5828/15/11)

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Cotton Corporation of India Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Cotton Corporation of India Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5829/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table of the House:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2010-2011.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5830/15/11)

(b) (i)

Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2010-2011.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2010-2011, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5831/15/11)

(c) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5832/15/11)

(d) (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2010-2011.

(ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5833/15/11)

(e) (i) Review by the Government of the working of the Goa Shipyard Limited, Vasco-Da-Gama, for the year 2010-2011.

(ii) Annual Report of the Goa Shipyard Limited, Vasco-Da-Gama, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5834/15/11)

(f) (i) Review by the Government of the working of the BEML, Bangalore, for the year 2010-2011.

(ii) Annual Report of the BEML, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5835/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2010-2011.

(Placed in Library, See No. LT 5836/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): On behalf of my colleague, Shri Jitin Prasada, I beg to lay on the Table of the House:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(i) S.O. 1478(E) published in Gazette of India dated the 29<sup>th</sup> June, 2011, making certain amendments in the Notification No. S.O. 194(E) dated 2<sup>nd</sup> March, 2001.

(ii) S.O. 829(E) published in Gazette of India dated the 27<sup>th</sup> April, 2011, regarding acquisition of land for building,

maintenance, management and operation of National Highway No. 218 (construction of Bridge across Malaprabha of Bijapur-Hubli Road) in the State of Karnataka.

- (iii) S.O. 1060(E) published in Gazette of India dated the 13<sup>th</sup> May, 2011, making certain amendments in the Notification No. S.O. 1199(E) dated 12<sup>th</sup> May, 2009.
- (iv) S.O. 830(E) published in Gazette of India dated the 27<sup>th</sup> April, 2011, regarding acquisition of land for building, maintenance, management, operation and construction of by-pass to Hubli city connecting National Highway Nos. 218, 63 & 4 in the State of Karnataka.
- (v) S.O. 2742(E) published in Gazette of India dated the 8<sup>th</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Talasari-Maor Section) in the State of Maharashtra.
- (vi) S.O. 2836(E) published in Gazette of India dated the 24<sup>th</sup> November, 2010, making certain amendments in the Notification No. S.O. 2657(E) dated 21<sup>st</sup> October, 2009.
- (vii) S.O. 2679(E) published in Gazette of India dated the 28<sup>th</sup> October, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 7 (Nagpur-Hyderabad Section) (including construction of bypasses) in the State of Maharashtra.
- (viii) S.O. 2692(E) published in Gazette of India dated the 1<sup>st</sup> November, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 200 (Duburi-Bhuban Section) in the State of Orissa.
- (ix) S.O. 2276(E) published in Gazette of India dated the 14<sup>th</sup> September, 2010, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 200 (Pitiri-Bhuban Section) in the State of Orissa.
- (x) S.O. 931(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Sambalpur-Bargarh-Orissa/Chhatisgarh Section) in the State of Orissa.
- (xi) S.O. 812(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, authorising the Land Acquisition Officer, Sundargarh, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 23 in the State of Orissa.
- (xii) S.O. 794(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 6 in the State of Orissa.
- (xiii) S.O. 802(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 42 in the State of Orissa.
- (xiv) S.O. 824(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 5 in the State of Orissa.
- (xv) S.O. 810(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Sambalpur-Bargarh-Orissa/Chhatisgarh Section) in the State of Orissa.
- (xvi) S.O. 732(E) published in Gazette of India dated the 8<sup>th</sup> April, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Sambalpur-Bargarh-Orissa/Chhatisgarh Section) in the State of Orissa.
- (xvii) S.O. 799(E) published in Gazette of India dated the 26<sup>th</sup> April, 2011, regarding acquisition of land for building,

maintenance, management and operation of National Highway No. 203 (Bhubaneswar-Uttarasasam Section) in the State of Orissa.

- (xviii) S.O. 1269(E) published in Gazette of India dated the 2<sup>nd</sup> June, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 203 (Duburi-Bhuban Section) in the State of Orissa.
- (xix) S.O. 935(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 78 (Pathalgaon to Chhattisgarh/Jharkhand Border)(including construction of bypasses) in the State of Chhattisgarh.
- (xx) S.O. 1069(E) published in Gazette of India dated the 16<sup>th</sup> May, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of National Highway No. 43 (Dhamtari-Jagdarpur Section) in the State of Chhattisgarh.
- (xxi) S.O. 943(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, making certain amendments in the Notification No. S.O. 2268(E) dated 14<sup>th</sup> September, 2010.
- (xxii) S.O. 922(E) & S.O. 923(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of different stretches of National Highway No. 43 (Raipur-Dhamtari Section) in the State of Chhattisgarh.
- (xxiii) S.O. 946(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of different stretches of National Highway No. 111 (Bilaspur-Ambikapur Section) (including construction of bypasses) in the State of Chhattisgarh.
- (xxiv) S.O. 387(E) published in Gazette of India dated the 17<sup>th</sup> February, 2011, authorising the Officers, mentioned therein, as the competent authority to acquire land for building, maintenance and operation of different stretches of National Highway No. 12A (Chilphi-Simga Section) (including construction of bypasses) in the State of Chhattisgarh.
- (xxv) S.O. 360(E) published in Gazette of India dated the 14<sup>th</sup> February, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 6 (Aurang-Saraipali Section) (including construction of bypasses) in the State of Chhattisgarh.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (viii) & (ix) of (1) above.

(Placed in Library, See No. LT 5837/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): On behalf of my colleague Shri D. Napoleon, I beg to lay on the Table of the House:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2010-2011.

(ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5838/15/11)

(b) (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2010-2011.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5839/15/11)

(c) (i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2010-2011.

(ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5840/15/11)

(d) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, New Delhi, for the year 2010-2011.

(ii) Annual Report of the National Handicapped Finance and Development Corporation, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5841/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Trust, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Trust, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 5842/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5843/15/11)

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